

**COURT-I**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)**

**APPEAL NO. 347 OF 2017 &  
IA NO. 927 OF 2017**

**Dated: 7<sup>th</sup> August, 2018**

**Present: Hon'ble Mr. I. J. Kapoor, Technical Member  
Hon'ble Mr. Justice N. K. Patil, Judicial Member**

**In the matter of:**

**Ajmer Vidyut Vitran Nigam Ltd. & Anr. .... Appellant(s)  
Versus  
M/s. Srinivas Sangmarmar Pvt. Ltd. & Ors. .... Respondent(s)**

Counsel for the Appellant(s) : Mr. Aditya Madan

Counsel for the Respondent(s) : Mr. R. K. Mehta  
Ms. Himanshi Andley for R-3

**ORDER**

Learned counsel appearing for the State Commission states that the State Commission does not wish to file any reply.

List the matter on **01.10.2018**. In the meantime, pleadings be completed.

**(Justice N. K. Patil)  
Judicial Member**

*ts/tpd*

**(I.J. Kapoor)  
Technical Member**